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Title: Regarding proper monitoring of quality of construction and repair of roads under Pradhan Mantri Gram Sadak Yojana in Mangaldoi Parliamentary constituency of Assam.

**SHRI RAMEN DEKA (MANGALDOI):** The quality of roads under Pradhan Mantri Gram Sadak Yojana is very poor in the following Legislative Assembly Constituencies (LACs) namely Kamalpur, Rangiya, Nalbari and Sipajhar. These LACs are under my constituency Mangaldoi. There is no proper system to monitor the quality and further repairing of the roads as per contract norms. P.W.D. officials generally avoid District Level Vigilance meetings. In view of this, I urge upon the Hon'ble Union Minister for Rural Development to institute an inquiry into P.M.G.S.Y of above mentioned LACs.

I would like to know about the outcome of inquiry of MGNREGA which was instituted after raising the matter in Lok Sabha in 2012. I expect the Government to state the outcome of C.B.I inquiry on alleged corruption charges of D.R.D.A Nalbari as per assurance of Hon'ble Minister for Rural Development letter dated 4<sup>th</sup> June 2012. This assurance was given in response to the matter raised in the House.

Further I urge upon the Govt. to institute an inquiry relating to quality and construction of roads under of above mentioned LACs as there are alleged corruption charges.